

At several places, the Highway is very narrow, making the journey on it quite hazardous. Particularly, the condition of the two kilometre long stretch of the Highway between Deorali, at the outskirts of the capital town Gangtok, and the Zero-point, is far from being satisfactory. Apart from being narrow, this portion of the Highway is having, at many places, gaping manholes, posing serious danger to the pedestrians. The conditions of the footpath and railings built on one side of the Highway for safety of pedestrians, has been getting bad to worse day by day. At many places, the footpath as well as the railings have not only suffered considerable damage but also have disappeared due to lack of timely maintenance. This portion of the Highway invariably remains congested due to increased vehicular and pedestrian traffic.

I would urge upon the Government for the maintenance of the Highway and to take urgent steps for needful repair of the said portion of the Highway to ensure safety of the pedestrians.

(vi) Need to revive National Bicycle Corporation of India Ltd. by providing necessary infra-structural facilities

SHRI SHARAD DIGHE (Bombay North Central) : Sir, the National Bicycle Corporation of India Limited was established in 1974 by taking over Hind Cycle Limited of Bombay and Sen Raleigh Limited and was nationalised in the year 1980. During these years, due to mismanagement, paucity of funds and raw materials, the company has become sick. The workers did not have the opportunity to improve the working of the company. The workers were paid wages for sitting idle and no production was allowed.

Ultimately it was termed as a sick unit. Many workers offered to get advantages of voluntary retirement benefit but ignoring their applications, the company was sent to BIFR for order of winding up. The order was stayed by the Delhi High Court. The Government can still take steps to revive the unit by providing funds, raw materials and good management. In the alternative, the workers may be given VRS benefits. The National Renewal Fund may be utilised for rehabilitating these workers, many of whom are still young and capable of doing jobs.

I urge upon the Industries Minister to look into the matter properly.

(vii) Need to release funds for early completion of 132 KW Power Sub-Station at Dumariaganj (U.P.)

[Translation]

SHRI RAMPAL SINGH (Dumariaganj) : Sir, district Sidharth Nagar in my constituency is situated in the northern part of Uttar Pradesh alongwith the Nepal border. Kapilvastu is also situated in this district. No industrial development is taking place in this district and no industry is there in this district. The sole reason of it is the shortage of power. 132 KVA power sub-station Basi is under construction at Domariaganj of this district. This sub-station is being constructed with the loans from Power Financial Corporation. The hon. Minister of Power had informed that it would be completed by December, 1994. But the transmission tower is yet to erected there and it has been told that the work has been abandoned in lack of funds.

Therefore, I would demand that the Central Government should allocate fund for the early completion of this sub-

[Shri Rampal Singh]

station and one more sub-station of 132 KVA should also be set up at the district headquarters.

14.36 hrs.

BABA SAHEB BHIMRAO
AMBEDKAR UNIVERSITY BILL

As Passed by Rajya Sabha

[English]

MR. CHAIRMAN : Now, we have to take up the next item, that is , Baba Saheb Bhimrao Ambedkar University Bill. But Hindi copy has not been received. If the House does not mind it, I will call upon the Minister to move the Bill.

I have to inform the House that President's recommendation under article 117 (3) of the Constitution for consideration of the Baba Saheb Bhimrao Ambedkar University Bill, 1994, as passed by Rajya Sabha has been received.

[Translation]

PROF. RASA SINGH RAWAT (Ajmer) : Sir, it is a very important matter. We welcome it but it would be much better if Hindi copy is also provided.

SHRI DAU DAYAL JOSHI (Kota) : Mr. Chairman, Sir, yesterday also, a Bill was brought and Hindi was given there for the name sake only. The details were given in English. Today also, it has been brought in English only. It seems that they are grossly neglecting Hindi. If an English copy can be provided then Hindi copy can also be provided.

SHRI RAM VILAS PASWAN (Rosera) : His protest is right. Hindi should not be neglected. It is our official language. It should not be neglected. ...*(Interruptions)*

PROF. RASA SINGH RAWAT: Hindi is much more neglected than the social justice.

AN HON. MEMBER : We fail to understand as to how you have said so.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Mr. Chairman, Sir, the objection of the hon. Members that Hindi copy has not been provided, is quite right. The Bill was passed by the Rajya Sabha at 11.00 p.m. and due to some practical difficulties, it could not be printed. We do not have any intension of not providing Hindi copy of the Bill. We definitely have the same regard for Hindi as you have or may be it is trifle less. I have the same regard for Hindi. I apologise for this inconvenience.

Mr. Chairman, Sir, I beg to move:

"that the Bill to establish a teaching and residential University in the State of U.P. and to provide for matters incidental thereto, as passed by Rajya Sabha be taken into consideration."

Mr. Chairman, Sir, Rajya Sabha has passed this Bill. It has been named after a great personality of our country. During his life time he had made untiring struggle for the upliftment of the oppressed and downtrodden people and as a result of it, he enjoyed that place in the society which is enjoyed by very few persons in our country. It is a good fortune for all of us that a very key role